

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT NO.III**

CP -21/2016

IN THE MATTER OF:

M/s, Jyoti Knits Pvt. Ltd. & Ors.

.....PETITIONER

SECTION :

Under Section 391 (2) & 394

Order delivered on 19.7.2017

Coram :

**R. VARADHARAJAN,
Hon'ble Member (Judicial)**

For the Petitioner : -

For the Respondent : -

ORDER

Learned Counsel for the petitioner is present and represents that Regional Director as well as Official Liquidator have already filed their reports in relation to the petition.

In relation to the RD's report, it is seen that the same is not available on record. Ld. representative for the RD is directed to file a copy of the report as filed before the Hon'ble High Court of Delhi before the next date of hearing.

List the matter on 25.7.2017.

SD

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**

Surjit
19.7.2017